

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. C.P. 201/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- Jayaben Shantilal Doshi
V/s
Shreehari Fabrics Private Limited

Section: 241(1) ,Sec. 242(4) of Companies Act, 2013

ORDER

Ld. Counsel, Sanaea Laskari a/w Isha Patil appeared for the Respondent. Due to paucity of time matter could not be taken up on board. List this matter on **15.07.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)